

M/s Deepan m/s  
R.N. Nair  
A. Deo  
D.S. Torpalhy  
P. Panda

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 272 1994

B. K. Panda

Applicant (s)

Versus

Union of Indira & others

Respondent (s)

| Sr. No | Date   | Orders                                                                                                                                                                                                                                                                                 | Office note as to action (if any) taken on order                                                                                                                                                                              |
|--------|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | 5.5.94 | Register                                                                                                                                                                                                                                                                               | D.O. of 50/23 Feb.<br>The<br>95                                                                                                                                                                                               |
| 2      | 9.5.94 | <p>This case came up for admission today. With the Counsel given by Counsel, we have heard this case on merits. Hearing is concluded. Judgment is dictated and passed in open court vide separate sheets attached to record. This OA is accordingly disposed of. No further order.</p> | <p>May be placed for registration.</p> <p>The<br/>95/94</p> <p><u>D.R.</u></p> <p><u>U.N.</u><br/>5.5.94.</p> <p><u>R-Enode</u><br/>5.5.94</p> <p>For Admission &amp; Interim order - copy or send.</p> <p>Ben<br/>9/5/94</p> |